

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3834  
ANSWERED ON:24.08.2004  
EFC GRANTS FOR POLICE ADMINISTRATION  
Saradgi Shri Iqbal Ahmed

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether a request to release of upgradation and special problem grants under EFC grants for Police Administration has submitted to the Government of India ;
- (b) if so, whether the Karnataka has pointed out that Government of India released Rs. 1206.60 lakhs and amount of Rs. 1160.25 lakhs have been utilized;
- (c) if so, whether the Ministry has been urged to release balance grant on this account which is Rs. 1793.40 lakhs; and
- (d) if so, whether Government of India has released the amount so that the works will be completed before March 31, 2003?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) to (d): As per information received from the Ministry of Finance and the State Government of Karnataka, against the total allocation of Rs. 30.00 crore under the allocations of the Eleventh Finance Commission for Police Administration in Karnataka, an amount of Rs. 22.32 crore has been released to the State so far. Against this, utilization of Rs. 11.60 crore only has been reported by the Government of Karnataka. Ministry of Finance have informed that further releases to the State Government will be made on receipt of utilization of grant already released as per guidelines issued to the States in this regard. The Scheme is to be completed by 31.03.2005.